

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 110 of 2011**

**Dated : 13<sup>th</sup> December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Awadh Wood Products**

**... Appellant(s)**

**Versus**

**U.P.P.C.L & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Arvind Kumar, Mr. Anuj Kumar &  
Mr. Pradeep Kumar Mathur**

**Counsel for the Respondent (s):**

**Mr. Pradeep Misra & Mr. Manoj Kr. Sharma**

**ORDER**

Heard Mr. Arvind Kumar, the learned counsel for the Appellant.

Post the matter for further hearing on **11.01.2012**. The learned counsel for the Appellant is at liberty to file further documents.

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**TS/ss**